

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(IB)-347(ND)/2017

IN THE MATTER OF:

M/s. Sampanna Consulting
Vs.

.... Applicant/petitioner

M/s. Getit Grocery Pvt. Ltd.

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 26.09.2017

Coram:

**CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President**

**Shri S.K. MOHAPATRA,
Hon'ble Member(Technical)**

For the Petitioner/Applicant :

For the Respondents :

ORDER

List this matter alongwith connected matters i.e. (IB)-218(PB)/2017 & (IB)-295 (PB)/2017 on 25th October, 2017.

— Sd —

**(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT**

— Sd —

**(S.K. MOHAPATRA)
MEMBER(TECHNICAL)**

26.09.2017
V. Sethi